

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015**

**&**

**APPEAL NO. 125 OF 2016 & IA NOS. 280, 281 OF 2016**

**Dated: 12<sup>th</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015**

**In the matter of :**

**Gail Gas Ltd.**

**...Appellant(s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ajit Pudussery  
Mr. Ajeet Singh Verma  
Ms. S.S. Hazarika

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Mr. Sumit Kishore  
Ms. Saloni Sachiti for R-1  
Mr. Chandrashekar for R.2  
Mr. R.V. Sinha for R-3

**APPEAL NO. 125 OF 2016 & IA NOS. 280, 281 OF 2016**

**M/s. Sanwariya Gas Ltd.**

**...Appellant(s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Chandrashekar

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Mr. Sumit Kishore  
Ms. Saloni Sachiti for R.1  
Mr. R.V. Sinha for R-2  
Mr. Ajit Pudussery  
Mr. Ajeet Singh Verma for R-4

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **11.08.2017.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**

**(Justice Ranjana P. Desai)**  
**Chairperson**

Ts/vg